

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2374
ANSWERED ON:16.08.2011
E MAIL FRAUD BY FOREIGNERS
McLeod Smt. Ingrid

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether some foreigners have been arrested by the Delhi Police in the recent past for allegedly duping people by sending them fake e-mails and text messages;
- (b) if so, the total number of such persons arrested and the action taken against them; and
- (c) the steps taken by the Government to check such cases in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. The details of foreigners arrested by the Delhi Police for duping people by sending fake e-mail and text messages in the recent past i.e. 2009, 2010 and 2011 (upto 15.07.2011) along with action taken against the accused are as follows:

Year	Foreigners arrested	Status of the foreigners arrested
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	Pending trial	Pending investigation
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2009	08	06	02
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2010	09	09	00
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2011 (upto 15.07.2011)	18	06	12
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(c): The details of the steps taken by Delhi Police to check such crimes are as under:-

1. Meetings with bank managers to sensitize them to adopt appropriate security measures and to educate account holders.
2. Advertisements in newspapers to sensitize the people.
3. Liaison is maintained with various internet service providers for obtaining information about the origin of the fraudulent transactions.
4. As and when any such complaint is received:-
 - a) Origin of such fraudulent transaction is located through IP addresses & the concerned internet service provider.
 - b) beneficiary account holder's details are obtained and details of the introducer are collected. Expeditious efforts are made to locate the beneficiary at all the probable hideouts.
 - c) Bank account details are analyzed minutely.

5. A Cyber Laboratory fully equipped with latest technical gadgets and forensic software has been set up to investigate cyber crimes e.g. online cheating, phishing cases etc.

6. Delhi Police is also organizing training courses on cyber crime etc. in Police Training College and other Institutions.